



IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE ACHAL KUMAR PALIWAL
ON THE 19th OF DECEMBER, 2025

WRIT PETITION No. 49927 of 2025

SAKSHI KAHAR

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

Appearance:

Shri Vikas Mahawar - Advocate for the petitioner.

Dr. S.S. Chouhan - Govt. Advocate for the respondents/State.

ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for the petitioner submits that the corpus has returned and; as such, petitioner does not wish to press the petition and seeks leave to withdraw the same.

2. Petition is dismissed as withdrawn.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(ACHAL KUMAR PALIWAL)
JUDGE

YS